

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

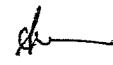

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 2.30 PM ON 09/08/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/671/2019
NAME OF THE PETITIONER(S) : SHRI ROKADOBA MAHARAJ GINNING & PRESSING
PVT LTD
NAME OF THE RESPONDENT(S) : VIJAY VELAVAN SPINNING MILLS PVT LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	AMRITH BHARGAV	for Petitioner	
2.	S. DEWAKAR	for Respondent	

(13)

[IBA/671/2019]

ORDER

On having the Operational Creditor counsel himself filed a memo saying that this Company Petition is erroneously filed ignoring the fact of existence of debt, this IBA/671/2019 is hereby **dismissed as withdrawn**.

sd
(S.VIJAYARAGHAVAN)
Member (Technical)

sd
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

vs